

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	KUSHAL POLYSACKS PRIVATE LIMITED VS SAMARTH FABLON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sujit Banerjee, Adv.] For Operational Creditor
Mr. Nilay Sengupta, Adv.
Mr. Ankit Agarwal, Adv.

Mr. Kanishk Kejriwal, Adv.] For Respondent
Mr. A. K. Awasthy, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. It seems that Reply Affidavit has been filed on 30.04.2024. Let the Rejoinder, if any, be filed within a period of 7 days.
3. Post this matter on **24.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH